

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 189**

Answered on Friday the 18th November, 2019/Kartika 27, 1941(Saka)

Financial Assistance For Flood-Hit States

189. Shri S. Muniswamy, M. P.,
Shri Rahul Gandhi, M.P.,
Shri Rajiv Ranjan Singh Alias Lalan Singh, M. P.:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has announced a special relief package/financial assistance for Kerala in the aftermath of two consecutive floods and if so, the details thereof;
- (b) whether the Government has also sanctioned funds to deal with the situation arising out of floods caused by heavy rain in about 25 districts of Bihar including capital Patna and Karnataka and if so, the details thereof, State-wise;
- (c) the details of financial assistance sought by various States including Kerala, Bihar and Karnataka for relief and rehabilitation, State-wise;
- (d) the details of financial assistance/special relief packages announced including sanction and allocation of funds for flood-affected areas during the last five years and the current year, State-wise;
- (e) whether the sanctioned funds have been released to the States/State Disaster Management and if so, the details thereof and if not, the reasons therefor; and
- (f) The details of criteria fixed by the Government to allocate funds to deal with disasters like floods?

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ANSWER

MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS

(SHRI ANURAG SINGH THAKUR)

- (a) For the year 2018-19, based on the assessment by Inter-Ministerial Central Team (IMCT) and recommendation from SC-NEC, High Level Committee(HLC), Govt. of India approved additional financial assistance amounting to Rs. 3048.39 crore from National Disaster Relief Fund(NDRF). Further, Rs. 192.60 crore as Central share of State Disaster Response Fund (including advance) were released to the State during 2018. For the year 2019-20, IMCT visited Kerala to assess damages in the wake of floods during 2019. Report of the IMCT is awaited for further action. However, Rs. 52.28 crore have been released to the State as Central share of State Disaster Response Fund in July, 2019.
- (b) In the wake of damages caused due to floods in 2019, Rs. 1200.00 crore were released to the State of Karnataka and Rs. 613.75 crore to Bihar (including advance from SDRF) 'on account basis' for immediate relief operations pending final assessment by IMCT and approval of HLC.
- (c) State-wise details of financial assistance sought by various States including Kerala, Bihar and Karnataka for relief and rehabilitation are given in Annexure-'A' attached.
- (d) & (e) Yes, State-wise details of allocation and release of financial assistance/Special relief packages during the last five years and the current year is given in Annexure-'B' attached.
- (f) Central Finance Commission recommends State-wise and Year-wise funds for SDRF(including Central : State share) to be released within its award period of five years for meeting the expenditure to be incurred on providing immediate relief on account of notified & specified natural disasters including floods based on the approved items and norms of assistance under NDRF/SDRF. In case of natural disasters of severe nature and shortage of funds in the SDRF, additional financial assistance from NDRF is released based on the assessment by IMCT and final approval by HLC.

ANNEXURE - A

Statement showing Calamity-wise assistance sought by the State Governments during 2019-20.

(Rs. in Crore)			
Sl. No.	State	Calamity	Assistance sought by the State Governments
1	Bihar	(i)Flood of 2019	2880.87
		(ii)Flood of 2019*	0.0
2	Himachal Pradesh	Avalanche, hailstorm and landslides during 2019	374.21
3	Karnataka	Floods/landslides 2019-20	4458.47
4	Kerala	Flood & Landslidesh 2019	2101.88
5	Maharashtra	Floods of 2019	2110.62
6	Odisha	(i)Cyclone storm 'FANI' of May 2019	5227.61
		(ii)Cyclone storm 'Bulbul' 2019*	0.0
7	Tirpura	Flood , landslides and cyclone during 2019	445.21
8	West Bengal	Cyclone storm 'Bulbul' 2019*	0.0
(*)	Assessment of damages by State Govts. at initial statges. The concerned State Governments have not sumitted the Memorandum so far.		

